

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/8483/2020

This the 17th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Surjit Singh, S/o Tirath Singh, R/o H. No. 220-A/1 Nanak Nagar, Jammu Age 32 years.
2. Arun Kumar Sharma, S/o Sh. Ved Parkash Sharma, R/o H. No. 64, Shopping Centre, Bakshi Nagar, Jammu Age 37 years.
3. Bharat Bhushan, S/o Late Sh. Ram Lal, R/o House No. 76, Padha Street, Purani Mandi, Jammu Age 38 years.
4. Tamana Ansari, D/o Sh. B.h. Ansari R/o Village Morahe Bachai Tehsil Surankote District Poonch Age 35 years

.....Applicants

(Advocate:- Ms. Manpreet Kour for Ms. Surinder Kour)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Jammu.
2. Commissioner/Secretary to Government, Higher Education Department, Govt. of J&K, Civil Secretariat, Jammu.
3. Director Colleges, Higher Education Jammu.
4. Principal, Government College of Engineering and Technology, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that she is not in contact with the client and reported no instructions.

2. Accordingly, the T.A. is closed on reporting no instructions. There shall be no order as to costs.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**